COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.283 of 2015

Dated: 8th July, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Nabha Power Ltd. …. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2/PSERC
Mr. Anand K.Ganesan
Mr. Sandeep Rajpurohit
Ms. Neha Garg for R-1

ORDER

Post this appeal for arguments as per the request of the Learned Counsel for the Appellant on **1st Sept, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

kt/jp